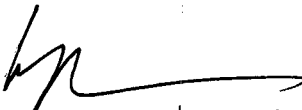
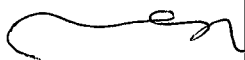


OA No. 37/07.

30/3/08.

No representation from both sides. Even on last occasion also, there was no representation on behalf of the applicant. It seems that the applicant is not interested in prosecuting the case. Hence, the OA is dismissed in default.


(Dr. A.K. Mishra)
MLA)


(M. Kantharajulu)
M(L)



at Hyderabad
dated 30.3.2008
by
31-3-2008